श्री सत्यवाल मलिक]

Low production

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संनिक स्कल जनरल कंडीशंस र्गिविस हैं उन नियमों की किताब में पैज 3 में रूल 12 में यह रूपण्ट लिखा है कि प्रिसिपल बिना नोटिस दिए किसी भी ब्रध्यापक, किसी भी कर्मचारी की डिसमिस कर सकता है । उन लोगों को एसोसिएसन बनाने या कोई अधिकार नहीं है, मेमोरेंडम देने का कोई अधि-कार नहीं है । सब बढ़िया जगहों से 15-15, 16-16 साल की नाकरियां छोड़ कर आये थे उनके लिए पेंशन की कोई व्यवस्था नहीं है । ग्रेच्यएटी की कोई व्यवस्था नहीं है । ग्रुप इन्सोरेन्छ। की व्यवस्था नहीं है । मेडिकल रिइम्बर्समेंट की व्यवस्था नहीं है । एनकैशमेंट धाफ लीव की ब्यवस्था नहीं है । किसी किस्म की एल०टी०सी०की सुविधा नहीं है। जब कि यह सुविधा देश के जितने भी स्कल हैं चाहें उन्हें कोई प्राइवेट संस्था चलाती हो या राज्य सरकारें चलाती हों या डिफॉस मिनिस्टिं। भी जो अपने स्कल चलाती हैं, सब जगह उपलब्ध है। मैं माननीय रक्षा मंत्री जी से आप के जरिये यह कहना चाहता हं कि यह बहुत बड़ी ज्यादती है और आप की चाहिए कि इसमें बाप तत्काल हस्तक्षेप करें ।

श्री उपसभापति : शिक्षा मंत्राक्य पर जब बहस होगी तब उस पर वःहियेगा । Shri Mohunta is not here. Shri Mohapatra.

REFERENCE TO THE REPORTED LOW PRODUCTION OF MARUTI CARS

SHRI SHYAM SUNDAR MOHAPATRA (Orissa): Sir, my special mention is about the availability of the Maruti Cars to people and more particularly to the Members of Parliament including you, Sir. I have a few

names who have been blessed with the Maruti Cars from the out-of-turn quota, and unfortunately our Deputy Chairman is not there in the list. Who are the VIPs in this country to get the Maruti Cars? I have a circular from the Maruti Udyog Co. They say that upto March, 1987 their figures of production are like this:

From April, 1985 to March, 1988, only 4,000 to 12,000 cars.

From April, 1986 to March, 1987, it is 12,000 to 24,000.

1987 to December, 1987, From April, they have no figure.

Sir, Mr. N. D. Tiwavi, Union Minister for Industries had said in Parliament that the production of Maruti Cars is expected to reach 21,000 in the-16 months till March, 1985. If that is so, all of us will get a Maruti Car, and then it is to be stepped up to 40,000 in 1985-86, 60,000 in 1936-87-80,000 in 1987-88 and about 100,000 vehicles per year from 1988 onwards.

Sir, which is then correct? Whether Mr. Tiwari's statement in Parliament or the circular of Maruti Udyog Limited under the signature of one Mr. R. C. Bhargava who is the Direc (Marketing and Sales)?

The fact is that, Sir, our production schedule is rather very tardy.

Sir, I had an occasion to visit Mazda Car Company in Japan two years back. Sir, the daily production is 5,000, monthly production is 60,000 and God alone knows how many per year. That is the schedule of the multinationals for coming years. They have a schedule for one decade.

Sir. we have collaboration with Suzuki. What is the production of Suzuki in Japan? What is the production of Isuzu in Japan? What is the production of Mazda in Japan? Why are we not going to produce the same in India? Sir, the Government has a responsibility to tell us about

the slow production of Maruti Cars. The election is coming very near and all of us who are poor people cannot afford a Birla-Contessa Car which is more than a lakh. We cannot afford a new Fiat which is more than a lakh. This is within Rs. 50,000 and if the Government permits banks to give us money, I think, all of us can have this car before the elections.

The Finance

Sir, I have a long list of people who have got Maruti. They include the judiciary. They include the Governors. Sir, why not Members of Parliament. You call them VIPs. You call them social workrs. You call them servants of the people, including you, Sir.

Sir, through you, I request the Government to allot all of us a car before the elections.

MR. DEPUTY CHAIRMAN: You speak for others. But please spare me.

श्री उपसमापति: देखिए, ग्रापने पर-सिशन नहीं ली है। ग्रापने कल के लिए किया है...

श्री सत्य प्रकाश मालवीय : वह काम दिस्ती एडमिनिस्ट्रेशनका . . . (व्यवधान)

श्री गुलाम मोहिन्द्दीन शाल (जम्मू ग्रीर काष्मोर): याच् केलिए लिखा है, कल के लिए परमिशन किया है।

श्री उनसमानि: पैने पार्डर किया था कल कियोगा । कल प्याप को दिया है। अब मालवीय जी, बैठ जाइये . . . (अवसान)

भी सत्य प्रकाश मालवीय : बहुत महत्व-पूर्ण विषय है . . . MR. DEPUTY CHAIRMAN; Please dont record.

श्री सत्य प्रकाश मालवीय : *

MR. DEPUTY CHAIRMAN: You seek my permission. Mr. Malviya.

श्री सत्य प्रकाश मालवीय : *

शी उपसमापति : श्राप सुन लीजिए . . . (व्यवधान) श्राप श्रमी लिख कर दे सकते हैं।

श्री सत्य प्रकाश मालवीय : *

श्री उपसभापति : वह सत्याग्रह बहुत दिन से प्लान कर रहे हैं ।

THE FINANCE BILL 1984—(Contd.)

MR. DEPUTY CHAIRMAN: Now we will further discuss the Motion for consideration of the Finance Bill, 1984, moved by the Hon'ble Finance Minister.

Today, there are a large number of speakers. Those Members who are not here I am not going to call them again. Now, Mr. Jagesh Desai. Not here. Mr Ram Sewak Chowdhary. Not here. Mr Bhuvnesh Chaturvedi. Not here. Mr. Narendra Singh. Not here. Mr. Bijoy Krishna Handique. One person from this side.

SHRI JASWANT SINGH (Rajasthan): Sir, Just a small submission. In their turn they can, put up any person. I don't want to interrupt the proceedings of the House. If you call the name of an honourable Member and if he is not here a similar facility would not have been available to us. Anywav, I am not going to stand in Mr. Handique's way.

MR. DEPUTY CHAIRMAN: I think this is not the correct position. The correct position is the party's turn is there. Then, I can call any person

*Not recorded.